

(b) if so, the details/facts of the case and action taken thereon; and

(c) the preventive measures taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) Available reports do not indicate large scale smuggling of coal from Gujarat into Pakistan at present. The Customs authorities remain alert against smuggling. Close co-ordination is being maintained between all the agencies concerned with the detection and prevention of smuggling.

Price List under Central Excise Rules

1445. SHRI HARIN PATHAK: Will the Minister of FINANCE be pleased to state:

(a) whether approval of price list under Central Excise Rules are not being promptly approved by Collectorate of Delhi and Chandigarh Region; and

(b) the details of the price list pending with these Collectorate and the reaction of Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The price lists are being approved promptly by the Delhi and Chandigarh Central Excise Collectorate.

(b) In Collectorate of Central Excise, Delhi total No. of Price lists pending as on 31-7-90 was 1266 out of which 1258 price lists were pending for less than 3 months & only 8 price lists were pending for more than 3 months. In Collectorate of Central Excise, Chandigarh total No. of Price lists pending as on 31-7-90 was 109, out of which 108 Price lists were pending for less than 3 months & only 1 Price list was pending for more than 3 months. Considering the quantum of work-load relating to this item of

work, this pendency is quite reasonable.

Functioning of Alwar T.V. Relay Station

1446. KUMARI UMA BHARATI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether T.V. programmes from Alwar T.V. relay station during the period from February to April, 1990 could not be viewed clearly; and

(b) if so, details thereof and action taken in the matter?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b) The TV Transmitter at Alwar relayed programmes via ARABSAT Satellite during the period from 21st January, 1990 to 7th August, 1990. The quality of service derived from this satellite was somewhat inferior to that derived from INSAT-IB satellite used earlier for relay of TV Service. However, the quality was of acceptable viewing standards. The transmitter at Alwar is now relaying service via INSAT-ID and there has been discernible improvement in the quality of the Service.

Indo China Joint Group on Trade and Economic Relations

1447. SHRI MANIKRAO HODLYA GAVIT:
SHRI R.N. RAKESH:
SHRI MADHAVRAO SCINDIA:

Will the Minister of COMMERCE be pleased to state:

(a) whether an Indo-China Joint Group on Trade and Economic Relations has been established to discuss the steps to improve bilateral trade

and co-operation in several spheres including setting up of joint projects;

(b) if so, the details thereof;

(c) when was its meeting held and the names of members who participated in the meeting; and

(d) the details of the discussion held and decisions taken, if any?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (c) Yes, Sir. During the ex-Prime Minister's visit to China in December, 1988, an India-China Joint Group on Trade and Economic Relations and Science and Technology was set up.

The first meeting of the group was held in New Delhi during the 18th to 20th September '89. The Chinese delegation was led by their Minister for Foreign Economic Relations and Trade. The Indian side was led by the then Commerce Minister. Lists of the delegations are given below in statements-I and II.

(d) Discussions during the meeting focussed on the ways and means to increase trade between the two countries, further strengthening of ties in the areas of economic co-operation, Science and Technology. At the conclusion of the meeting, the agreed minutes and the trade protocol covering the period 20th September 1989 to 19th September 1990 was signed.

STATEMENT I

- | | |
|---|--------|
| 1. H.E. Mr. Zheng Tuobin
Minister of Foreign Economic
Relations and Trade | Leader |
| 2. Mr. Chen Zhixiao
Director, 2nd Deptt. for Regional Affairs,
Ministry of Foreign Economic
Relations and Trade (MOFERT) | Member |
| 3. Mme. Ye Lingyun
Deputy Director, Import and Export Deptt.,
MOFERT | Do. |
| 4. Mr. Wang Zhixi
Deputy Director, Dept. for Technology
Import and Export, MOFERT | Do. |
| 5. Mr. Chu Baotai
Deputy Director, Deptt. for Foreign
Investment Administration, MOFERT | Do. |
| 6. Mr. He Wei
Commercial Counsellor, Embassy of People's
Republic of China in India | Do. |
| 7. Mr. Yu Guoxun
Vice President,
China Metallurgical Raw Materials Corp. | Do. |
| 8. Mme. L in Yunhe
Vice President,
China National Silk Import and Export Corp. | Do. |

9. Mr. Hu Guocai, Member
 Divisional Chief, 2nd Deptt. for
 Regional Affairs, MOFERT
10. Mr. Zhang Changyou Do.
 Division Chief, Deptt. for International
 Economic Cooperation, MOFERT

STATEMENT II

1. H. E. Shri Dinesh Singh, Leader
 Commerce Minister.
2. Shri A. N. Varma, Member
 Commerce Secretary.
3. Shri S. K. Singh, Do.
 Foreign Secretary.
4. Dr. V. Gowariker, Do.
 Secretary, Science and Technology.
5. Mr. C. V. Ranganathan, Do.
 Indian Ambassador to China.
6. Mr. M. R. Sivaraman, Do.
 Joint Secretary, Ministry of Commerce.
7. Mr. P. G. Mankad, Do.
 Joint Secretary, Ministry of Finance.

Expenditure in Directorate of Advertising and Visual Publicity

1448. DR. LAXMINARAYAN
 PANDEYA :

SHRI MANORANJAN
 BHAKATA :

SHRI GANGA CHARAN
 LODHI :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether attention of Government has been drawn to para 13 of the Report of C&AG of India for the year ended 31st March, 1989 (No. 1 of 1990) regarding Infructuous Expenditure in the Directorate of Advertising and Visual Publicity (DAVP);

(b) if so, the reaction of Government thereto; and

(c) the remedial action being taken in the matter?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):
 (a) to (c) Yes, Sir. The infructuous expenditure was due to unavoidable circumstances as per details given below in the statement. Now all the three duly fabricated Vans are on the road putting up Government exhibitions/programmes.

STATEMENT

Reasons for Infructuous Expenditure in D A V P

The C A G in its report for the year 1988-89 stated that an infructuous